

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-1095(ND)2020
IA-2675/2023

IN THE MATTER

M/s. Pearson India Education Services Pvt. ... Applicant/Petitioner
Ltd.

Versus

M/s. U.B.S. Publishers Distributors Private ... Respondent
Limited

Under Section: 9 of IBC, 2016

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/RP : Adv. Milan Negi, Adv. Nikhil Kumar Jha

For the Respondent : Adv. S. Rajagopalan R-1 Shetty Satinath

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 13.05.2024.

Sd/-
(COURT OFFICER)